

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2399
ANSWERED ON:18.03.2005
ANNUAL RETURN OF COMPANIES
Patel Shri Kishanbhai Vestabhai

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether a large number of companies are not filing their annual return;
- (b) if so, the number of such companies, State-wise;
- (c) the action taken /proposed to be taken against such companies; and
- (d) the number of companies disqualified during the said period, State- wise?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) (b) & (c) : The information is being collected and will be laid on the Table of the House.
- (d) : There is no provision in the Companies Act to disqualify a company for non-filing of Annual Returns.